

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3628
ANSWERED ON:13.02.2014
ALLOCATION TO BIHAR
Singh Shri Prabhunath

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the allocation made by the Union Government to Bihar for the repair of dams and rivers during the last three years and the amount utilised therefrom;
- (b) the funds provided for the repair work, restoration of rivers and construction of pucca ponds in Bihar during the current year;
- (c) whether this fund is sufficient particularly for irrigation projects in the State;
- (d) if so, the details thereof and if not, whether the Government proposes to allocate additional funds for this purpose; and
- (e) if so, the details thereof?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) and (b) The Government of India provides assistance support to the State Governments under the plan scheme "Flood Management Programme (FMP)" and under repair, Renovation and Restoration of water bodies. The central assistance released by the Government of India during last three years and current year to the Government of Bihar for flood protection works and repair of water bodies is as follows:

(Amount in Rs. crore)

Name of Scheme	Central assistance released by Government of India to Government of Bihar	Funds utilized by State				
2010-11	2011-12	2012-13	2013-14	Total		
Flood Management Programme (FMP)	127.17	178.80	54.48	0.00	360.45	107.09
Accelerated Irrigation Benefit Programme (AIBP)-Repair, Renovation and Restoration of Water Bodies	25.00	0.00	27.57	0.00	52.57	48.54
Total	152.17	178.80	82.05	0.00	413.02	156.63

No central assistance has been released by the Government of India to Government of Bihar during last three years and the current year specifically for repair of dams.

(c), (d) & (e) The subject of irrigation falls within the purview of the State Governments. Accordingly projects/proposals are formulated and implemented by the concerned State Governments as per their priorities. The funds as mentioned under para (a) and (b) have been released by the Government of India to the Government of Bihar as per the request of the State Government and in accordance with guidelines of concerned plan scheme.